

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

(IB)-493/ND/2018/C.A. No. 61/2018/C-IV

In the matter of:

M/s. Store Supply (India) Agency
Vs.
I.E Trading Company Pvt. Ltd.

....Applicant

....Respondent

Under Section: 9 of IBC, 2016.

Order delivered on 31.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Presents:-

For the Applicant : -
For the Respondent : -

ORDER

CA 61/2018, C-IV this is the second status report filed by the IRP now as RP annexing the minutes of the first COC meeting held on 16.08.2018 along with the agenda and details of the said meeting. The same status report is taken on record with all just exceptions. The same may be kept along with the main Insolvency Application No. 493/ND/2018 for the further reference at the time of final disposal. CA 61/2018, C-IV is disposed of in terms of the above prayer.

Mukesh

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

